

MR. DEPUTY SPEAKER: Mr. Poojary, you might have seen that I have allowed many Members from the Congress Party to speak.

(Interruptions)

MR. DEPUTY SPEAKER: You cannot get permission from the Chair like this, Mr. Poojary.

SHRI JANARDHANA POOJARY: We have got the right.....  
 (Interruptions)

MR. DEPUTY SPEAKER: I cannot allow 500 Members to speak like this.

(Interruptions)

SHRI JANARDHANA POOJARY: You have got the discretion.  
 (Interruptions)

MR. DEPUTY SPEAKER: Mr. Poojary, in the process you are casting aspersion on the Chair.

(Interruptions)

SHRI JANARDHANA POOJARY: If you want to send me out, you can send.

MR. DEPUTY SPEAKER: You know that if I want to send you out, I can send you out. But I do not want to send you out.

(Interruptions)

MR. DEPUTY SPEAKER: Leave of absence from the sittings of the House.

13.18½ hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. DEPUTY SPEAKER: The Committee on Absence of Members

from the sittings of the House in their Second Report presented to the House on 30th August, 1990, have recommended that leave of absence be granted to the following Members for the period mentioned against each:—

1. Shri Atinder Pal Singh	19-3-90	to	15-5-90
2. Shri P. V. Narasimha Rao	7-8-90	to	10-8-90 and
	16-8-90	to	7-9-90
3. Shri Y. S. Mahajan	7-8-90	to	10-8-90 and
	16-8-90	to	7-9-90
4. Shri Vamarao Mahadik	7-8-90	to	10-8-90 and
	16-8-90	to	7-9-90

Is it the pleasure of the House that leave as recommended by the Committee be granted.

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY SPEAKER: The leave is granted. The Members will be informed accordingly.

13.19½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE MINUTES

Minutes

[Translation]

SHRI BABANRAO DHAKANE: I beg to lay on the Table the Minutes (Hindi and English versions) of the Sitting of the Committee on Absence of Members from the sitting of the House held on 29th August, 1990.